

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1379 of 2019**

**IN THE MATTER OF:**

**Digamber Bhondwe**

**...Appellant**

**Versus**

**JM Financial Asset Reconstruction Company**

**...Respondent**

**For Appellant:           Shri Sunil Mund and Shri Dharmesh K.,  
Advocates**

**For Respondent:        Shri Ramji Srinivasan, Sr. Advocate with Shri  
Sonal Jain and Shri Ishkaran Singh, Advocates**

**O R D E R**

**22.01.2020**       Due to paucity of time, the matter could not be taken up.

List the Appeal 'for admission (after Notice)' on 13<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*